

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

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**ORIGINAL APPLICATION NO. 060/1110/2018 &
M.A. NO. 60/1425/2018**

Chandigarh, this the 21st day of January, 2019

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

1. Tarsem Lal aged 60 years son of Nasib Chand resident of Village Vani Landa, Post Office Sunder Chak, Tehsil and District Pathankot PINCODE 145001 (Group-C)
2. Ramesh Kumar aged 61 years son of Kashi Ram resident of VPO Bhadoli Kalan, Tehsil and District Pathankot PINCODE 145001 (Group C).
3. Mohan Singh aged 60 years son of Vir Singh resident of Village Nushetra Nal Banda, Post Office Nal Banda, Tehsil and District Pathankot PINCODE 145001 (Group-C).
4. Ram Lal aged 61 years son of Gian Chand resident of Village Tajpur, Post Office Nushera Nalbanda, Tehsil and District Pathankot PINCODE 145001 (Group-C)
5. Yash Pal aged 62 years son Diwan Chand of resident of Village Manwal Bada, Post Office Sujanpur, Tehsil and District Pathankot PINCODE 145001 (Group-C)
6. Ashok Kumar aged 62 years son of Sat Pal resident of House No. 402, Sain Garh, Tehsil and District Pathankot PINCODE 145001 (Group-C)
7. Balbir Singh aged 61 years son of Sharan Singh resident of Village Jhakian Lahri, Post Office Sujanpur, Tehsil and District Pathankot PINCODE 145001 (Group-C)
8. ---(missing)
9. Darshan Lal aged 51 years son of Khareti Lal resident of House NO. 99, City Gali, Near Arya Samaj Mandir, Dinanagar, District Gurdaspur PINCODE 143531 (Group-C)
10. Radhe Shyam aged 55 years son of Gulab Dass resident of Vishwakarma Nagar, Lamini Near Deva Mandir Tehsil and District Pathankot PINCODE 145001 (Group-C)
11. Ajay Kumar son of Subodh Kumar aged 31 years resident of No .1 Area, Q. NO. 3/6 FE AF Pathankot PINCOME 145001 (Group-C)
12. Arun Kumar aged 35 years son of Hari Chand resident of NO. 1 Area, Q. No. 2/5, GE AF Pathankot PINCODE 145001 (Group-C)
13. Balraj Singh aged 53 years son of Babu Ram resident of No. 1 Area, Q. No. 8/1 FE AF Pathankot PINCODE 145001 (Group-C)
14. Lakhbir Singh aged 61 years son of Parlad Singh resident of Village Ferozepur, Post Office Chashma, Tehsil and District Pathankot PINCODE 145001 (Group-C)

15. Prabh Dyal aged 61 years son of Chajju Ram resident of Androon Damtal, Post Office Damtal, Tehsil Indora, District Kangra (Himachal Pradesh) 176401 (Group-C)

....APPLICANTS

(By Advocate: Shri Sanjeev Kumar proxy for Mr. Munish Puri)

VERSUS

1. Union of India through Secretary, Ministry of Defence, South Block, New Delhi PINCODE 110001.
2. The Garrison, Engineer (I) Air Force, Pathankot Pincode 145001.
3. The Assistant Garrison Engineer, Office of AGE E/M Air Force, Pathankot Pincode 145001.
4. The Unit Accountant, Garrison Engineer, (I) Air Force, Pathankot Pincode 145001.

....RESPONDENTS

(By Advocate: Shri Rohit Sharma, proxy for Mr. Arvind Moudgil)

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

M.A. NO. 60/1425/2018 is allowed, as prayed for and the applicants are permitted to file joint Original Application (O.A).

2. The present O.A. has been filed by the applicants seeking issuance of a direction to the respondents to consider their claim for grant of night duty allowances. It is also borne out from the pleadings that the applicants before filing the instant O.A. have also approached the Competent Authority by filing representation at Annexure A-2, which has not been answered till date. Therefore, a prayer has been made in the O.A. to direct the respondents to take a final view on the same in accordance with law on the subject in a time bound manner.

3. Considering the prayer made in the O.A. and the fact that respondents have not taken any decision on the above indicated

representation, therefore, we dispose of this O.A. at this stage with a direction to the Competent Authority amongst the respondents to decide the above indicated representation Annexure A-2, in accordance with law, within a period of 2 months, from the date of receipt of a certified copy of this order. The disposal of the O.A., will not be construed as an expression of any opinion on the merits of the case.

(P.GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 21.01.2019
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